

Contested commercial cases disposed during the month of April-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution decree	Number of days for execution of decree from date of decision	Act Section
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL										
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL										
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 670/2020	MOHAMMAD JUBAIR & ANR. V/S ORIENTAL INSURANCE CO. LTD.	SH. AMIT KUMAR	20.03.2020	NO	30.04.2022	800	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM) 1633/2020	ICICI BANK LIMITED VS.	SH. ALOK KUMAR	02.11.2020	NO	13.04.2022	527 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 2826/2019	VS.	SH. VINAY KUMAR	30.11.2019	NO	22.04.2022	874 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY

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				VS.	SH. S.K SINGH	20.12.2021	NO	26.04.2022	127 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM) 31/2022	VS.	SH. UPENDER GUPTA	04.03.2022	NO	29.07.2022	56 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT.
			OMP (COMM) 14/2022	VS. KOTAK MAHINDRA BANK	SH. DHANAJNAY SEHRAWAT	11.01.2022	NO	29.04.2022	108 DAYS	CONTESTED	NIL	NIL	PETITION U/S 34 ARBITRATION ACT.
			OMP (T) (COMM) 3/2021	KULDEEP MINOCHA VS.	SH. MAYANK AGGARWAL	06.02.2021	NO	30.04.2022	448 DAYS	CONTESTED	NIL	NIL	PETITION U/S 14 ARBITRATION ACT.
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL										

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6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL										
8	VACANT COURT OF SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL										
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 190 / 2019	CRAFTS INDIA HOMES AND ORS. VS. M/S. BHILANGANA HYDRO POWER LTD.	SH. NIPUN BHARDWAJ	15.10.2019	NA	11.04.2022	910	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 136 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 137 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 138 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM)/51/2020	M/S AYUB ALI AND SONS VS UNION OF INDIA	RAJESH PANDEY	14-07-2020	NA	02-04-2022	627	DISPOSED	NA	NA	34 Arbitration & Conciliation Act

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			OMP (COMM)/64/2019	NORTHERN RAILWAYS Vs M/S KIRAN INFRA ENGINEERS LIMITED(OBJ-34)	R K GOEL	01-04-2019	NA	08-04-2022	1103	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM)/118/2021	ARUN KUMAR AND ANOTHER Vs PNB HOUSING FINANCE LTD	Mohammad Aftab	04-12-2021	NA	20-04-2022	137	ALLOWED	NA	NA	34 Arbitration & Conciliation Act
			CS/940/2018	CANARA BANK Vs LALIT KUMAR AND ANR	MEENU SHARMA	01-10-2018	NA	20-04-2022	1297	DISMISSED	NA	NA	Suit for recovery
			OMP (COMM)/205/2019	EAM FRUITS LLP AND OTHERS Vs INDIA BULLS CONSUMER FINANCE LTD	PRISHABH KAPOOR	25-11-2019	NA	26-04-2022	883	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			Misc DJ/1/2020	STATE BANK OF INDIA Vs SARITA BESOYA	MOHINDER MANGLA	06-01-2020	NA	27-04-2022	842	DISMISSED	NA	NA	Suit for recovery
			OMP (COMM)/95/2021	KAMLESH BHADANA Vs AXIS BANK LTD.	AAKAR BHARDWAJ	06-10-2021	NA	30-04-2022	206	ALLOWED /SET ASIDE	NA	NA	34 Arbitration & Conciliation Act

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			ARB TN/5204/2018	UNION OF INDIA Vs. KIRAN INFRA ASSOCIATES LTD.	V K RAI AND ASSOCIATES	17-09-2018	NA	30-04-2022	1321	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREMIER SOUTH	CS (COMM)/69/2019	STATE BANK OF INDIA Vs. ASHVINDER SINGH SAINI	Ms. Shalini Vs. Upadhyay	08.05.2019	No	04.04.2022	1052	Contested	NIL	NIL	Suit for Recovery
			ARB TN/20/2019	M. ANITHA Vs. FIITJEE FOUNDATION FOR EDUCATION AND ANS.	Ms. Priya Vs. Aristotle	25.05.2019	No	21-04-2022	1062	Contested	NIL	NIL	Petition U/s 34 of Arbitration and Conciliation Act
			OMP (COMM.)/29/2021	ALL INDIA INSTITUTE OF MEDICAL SCIENCES Vs ALL INDIA MEDICOS	Sh. Pandey Vs. Rahul	02.03.2021	No	28-04-2022	423	Contested	NIL	NIL	Petition U/s 34 of Arbitration and Conciliation Act
			ARB TN/254/2018	SOUTH DELHI MUNICIPAL CORPORATION Vs M/S MILESTONE SECURITY AND PLACEMENT SERVICES	Ms. Kapoor Vs. Promila	25.09.2018	No	29-04-2022	1313	Contested	NIL	NIL	Petition U/s 34 of Arbitration and Conciliation Act

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13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAY SOUTH	CS(COMM)/43/2021	ECO Coatings Vs. Raheja Developers Ltd	Idresh Ahmed	16.01.2021	YES	04.04.2022	443	Contested	N/A	N/A	SUIT FOR RECOVERY
			CS(COMM)/58/2021	Meghraj Singh Vs. Ummeed Housing Fin Pvt Ltd	M.A. Inayati	06.09.2021	N/A	04.04.2022	211	Contested	N/A	N/A	N/A
			OMP(COMM)/13/2021	Jai Narayan Trauma Centre Vs. Sparkle Associates	Prakash Kaushal Gautam	04.02.2021	N/A	18.04.2022	439	Contested	N/A	N/A	N/A
			CS(COMM)/325/2019	Anurag Jain Prop. Innovative India Illuminations Vs. Taranjeet Proprietor intermac	Aditya Jain	09.10.2019	YES	29.04.2022	934	Contested	29.04.2022	29.04.2022	SUIT FOR RECOVERY





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18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL											
19	MS. SUKHVINDER KAUR	Shahdara	NIL											
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL											
21	MS. BARKHA GUPTA, DJ (COMM)	North	NIL											
22	VACANT COURT OF SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. GAUTAM	L.S. 19.11.2018	NO	28.01.2020	452	CONTESTED	NIL	NIL	34 ARBITRATION & CONCILIATION ACT	
			OMP (COMM) 30/2019	RAJ KUMAR VS HINDUJA HOSING FINANCE LTD.	LALIT KUMAR		14.08.2019	NO	22.04.2022	981 DAYS	CONTESTED	NIL	NIL	U/S 34 ARBITRATION AND CONCILIATION ACT 1996.
			OMP (COMM) 17/2020	SADHANA DEVI VS HDFC BANK	ANURADHA MITTRA		06.10.2020	NO	22.04.2022	564 DAYS	CONTESTED	NIL	NIL	U/S 34 ARBITRATION AND CONCILIATION ACT 1996.